

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4691

ANSWERED ON:23.04.2013

BASIC FACILITIES AT HERITAGE SITES MONUMENTS

Rao Shri Nama Nageswara;Sainuji Shri Kowase Marotrao

Will the Minister of CULTURE be pleased to state:

(a) whether there are 174 monuments of national importance under the protection of the Archaeological Survey of India (ASI) in Delhi and out of them, three monuments are UNESCO's World Heritage Sites;

(b) if so, whether the Union Government proposes to provide basic facilities/ amenities like drinking water, toilets, parking, approach roads etc. and guides to the tourists visiting the said monuments, historical temples and world heritage sites in order to promote tourism;

(c) if so, the details thereof, monument-wise;

(d) whether the Union Government has taken any steps/proposes to take steps for beautification and provide the said facilities at pilgrim sites located in tribal dominated areas of the country including Maharashtra; and

(e) if so, the details thereof, State/UT-wise;

Answer

MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH)

(a) Yes, Madam.

(b)&(c) The ticketed monuments of the Delhi Circle, including three World Heritage Sites, have been provided with tourist amenities like drinking water, toilet blocks, facilities for physically challenged, pathways, cultural notice boards/signage, vehicle parking, etc. The details are at Annexure-I.

(d)&(e) The Archaeological Survey of India is responsible for protection, conservation and maintenance of 3678 monuments, archaeological sites and remains in the country, including Maharashtra which have been declared as of national importance under the Ancient Monuments and Archaeological Sites and Remains Act, 1958. Basic tourist facilities depending upon the needs have been provided at the ticketed monuments. The details are at Annexure-II.